COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016

Dated: 12th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jaipur Metro Rail Corpn. Ltd. …Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. AbhishekUpadhyay
Ms. Himanshi Andley for R-1

Mr. Ajatshatru Mina
Ms. Megha Karnwal for R-2 to R-4

ORDER

It is represented that pleadings are complete.

List the matter for hearing on ***24.08.2016***. Application for filing additional documents will be considered at the time of hearing of the appeal.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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